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U.D. 4.55/92
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Serial No. of Order	Date of Order	Order with Signature
5	28/4/94	call on 3-5-94 for hearing by Vice-Chairman, D/S Members
6	3-5-94	Heard Mr. Bhowraj Mohan, learned Counsel for the applicants under ASWE Act, learned Sir Hardy' learned (Counsel) for the respondents. Hearing is concluded. Judge noted & stated and pronounced in respect of the separate sheets attached to the Case & orders of CA 333/91. This application is disposed of accordingly leaving the parties to leave their own costs. by Vice-Chairman 8/5/94 Munir

Received copy
of Judgment dated
3.5.94
Bm
Counsel
for Applicant
9.6.94